

पारदर्शिता प्रश्न सं. [क. 564]

अतारंजित प्रश्न सं. 584


NATIONAL HIGHWAYS AUTHORITY OF INDIA
PROJECT IMPLEMENTATION UNIT-CHHATARPUR (M.P.)
COMMISSIONER, SAGAR, DIVISION SAGAR (MP)

[11/8/2021]

| Sro. no. | W.P./O.P./ Case no. | Tehsil | Name of the Petitioner | Petition Copy Received | Name of Advocate/ Law Firm with phone and mobile no. | Applicants Plea | Date of Vakalatnama | Reply status | Next date of hearing | Status of the Case | Payment Status |
|----------|---------------------|--------|--|------------------------|--|--|---------------------|-----------------------|----------------------|------------------------|----------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 11 | 12 | |
| 1 | 540 Appl. 17-18 | Niwari | Khemchand Gupta & Others, Mudara | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest local market rates. | 11.07.2018 | Replied on 07.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 2 | 541 Appl. 17-18 | Niwari | Khemchand s/o Shivchalan Devendrapura | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest local market rates. | 11.07.2018 | Replied on 07.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 3 | 574 Appl. 17-18 | Orchha | Smt. Meena Rai w/o Bhaskar Rai, Babedjungal | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest diversion/Market rates | 01.07.2018 | Replied on 07.08.2018 | 20.08.2018 | Under progress at A.T. | No payment |
| 4 | | Niwari | Rajendra w/o Vishvanath Tiwari, Mudara | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest diversion/Market rates | 01.08.2018 | Replied on 07.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 5 | | Niwari | Ramsevak s/o Bachhlala Nayak & Others, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 6 | | Niwari | Lakshminarayan s/o Bilasi Nayak, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 7 | | Niwari | Jagdeesh Prasad s/o Janki Prasad, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 8 | | Niwari | Kastum Devi d/o Ramkumar Nayak, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 9 | | Niwari | Siyaram s/o Durgai Nayak, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 10 | | Niwari | Hardas s/o Harju Kushwaha & Others, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 11 | | Niwari | Jaiprakash s/o alarem Kushwaha & Others, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 12 | | Niwari | Raghuveer Singh s/o Mhapat Singh Rathi, Devendrapura, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |
| 13 | | Niwari | Brajmohan s/o Ramkrishna Nayak & Others, Naiguwa, Niwadi | Yes | Shri Ashutosh Shrivastava (Advocate) | Compensation demanded as per latest Market rates | 01.08.2018 | Replied on 01.08.2018 | 20.08.2018 | Under progress at A.T. | Yes |

आचार्य प्रमुख
प्रशासनिक विभाग
सगर

| S. No. | W.P./O.P./Case No. | Talast | Name of the Petitioner | Petition Copy Received | Name of Advocate/ Law Firm with phone and mobile no. | Applicants Plea | Date of Vakalatnama | Reply status | Next date of hearing | Status of the Case | Payment Status |
|--------|--------------------|--------|--|------------------------|--|--|---------------------|-----------------|----------------------|------------------------------|----------------|
| 14 | 484/17 | Niwari | Rajendra Tiwari, Niwari | 5 Yes | Shri Rohit Shrivastava (Advocate) Mob. No. 09452368930 | 7 Compensation demanded as per latest Market rates | 8 10.05.2018 | 9 31.08.2018 | 11 | 12 Under progress at A.T. | Yes |
| 15 | 487/17 | Niwari | Arvind Kumar s/o Parasram, Niwaribhata | Yes | Shri Rohit Shrivastava (Advocate) Mob. No. 09452368930 | Compensation demanded as per latest Market rates | 10.05.2018 | 31.08.2018 | | Under progress at A.T. | Yes |
| 16 | 0542/App./2017-18 | Niwari | Neelam Tiwari W/o Rajendra Tiwari W.N. 3 Niwari (Tikamgarh) | Yes | Kamlesh Kumar Gautam (Advocate) Mob. No. 9630232292 | Compensation demanded as per latest diversion/Sqm. rates | | | | Under progress at A.T. | Yes |
| 17 | 0104/App./2018-19 | Niwari | Manoj Kumar S/o Ramakant Nikhra Main Road Niwari | Yes | Kamlesh Kumar Gautam (Advocate) Mob. No. 9630232292 | Compensation demanded as per latest diversion/Sqm. rates | | | | Under progress at A.T. | Yes |
| 18 | 0575/App./2017-18 | Niwari | Avdesh Rai S/o Haikeram Rai Uradotra Niwari | Yes | Kamlesh Kumar Gautam (Advocate) Mob. No. 9630232292 | Compensation demanded as per latest local market rates. | | | | Under progress at A.T. | Yes |
| 19 | 0648/App./2017-18 | Niwari | 1. Brajendra Singh Rathor S/o Amar Singh Thakur 2. Vinay Singh Rathor S/o Amar Singh Thakur 3. Krishnalal Singh S/o Amar Singh Thakur 4. Dhruopal Singh S/o Amar Singh Thakur 5. Yashupal Singh S/o Amar Singh Thakur Devendrapura Niwari | Yes | Kamlesh Kumar Gautam (Advocate) Mob. No. 9630232292 | Compensation demanded as per latest local market rates. | | | | Under progress at A.T. | Yes |
| 20 | 0149/App./2018-19 | Niwari | Dharamdas, Lal Singh, Lakhn Singh, Veer Singh S/o Thakurdas Dangri W.N. 7 Niwari | Yes | Kamlesh Kumar Gautam (Advocate) Mob. No. 9630232292 | Compensation demanded as per latest local market rates. | | | | Under progress at A.T. | Yes |


 Anurag Mishra
 District Judge
 District Court
 Niwari
 District
 Raipur
 Chhattisgarh
 India

अनुविभागीय अधिकारी
 एवं भू-अर्जन अधिकारी निवाड़ी
 जिला-निवाड़ी (म0प्र0)